

BUSINESS ADVISORY COMMITTEE

(Ninth Lok Sabha)

SEVENTH REPORT

(Presented on 23-4-1990)

The Business Advisory Committee held a sitting on Monday, the 23rd April, 1990.

2. The Committee recommend that discussions under Rule 193 on the following subjects may be held as shown against each:—

(i) Atrocities on Scheduled Castes and Scheduled Tribes

Wednesday, the 25th April, 1990.

(ii) Price rise

Thursday, the 3rd May, 1990.

3. The Committee further recommend that discussion and voting on the Demands for Grants in respect of Budget (General), 1990-91 may conclude on Monday, the 14th May, 1990 instead of Friday, the 11th May, 1990, as decided earlier.

NEW DELHI;
April 23, 1990
Vaisakha 3, 1912 (Saka)

RABI RAY
Chairman,
Business Advisory Committee.